

RAJASTHAN HIGH COURT, JODHPUR.

NOTICE

No. I/A(iii)(a)(1)06/2022/ 2011

Date: 19/10/23

From: Registrar General,
Rajasthan High Court,
Jodhpur.

To:

S.N.	Roll No.	Name with Father's Name	Address
1	352538	Garima D/o Ravinder Mohan	House No. 15, Gali No. 01, 12 QTR Road, Roop Nagar, Hisar, Haryana Pin Code 125001
2	355090	Mohit S/o Harish Kumar	H.No. 198/12 Multan Nagar Colony, Hansi, Haryana Pin Code 125033
3	350126	Abhishek S/o Harish Kumar	House No. Z4-05078 Nai Abadi Chhoti Pouri Main Street, Abohar, Fazilka, Punjab Pin Code 152116
4	352957	Harshita D/o Rajesh Kumar	House No. 206 B, Pipli Wala Pown Adarsh Nagar, Manimajra, District Chandigarh, Pin Code 160101
5	351780	Chandni Devi D/o Vinod Kumar	1274 Indira Colony, Panchkula, Haryana Pin Code 134113
6	357013	Rahul Joshi S/o Amar Dev Joshi	House No. 5, New Police Line, Sector 26, Chandigarh Pin Code 160019

Ref.: Notice No. RHC/Exam. Cell/JPA/2023/1707 dated 15.09.2023.

Sub.: Regarding document verification for appointment on the post of Junior Personal Assistant.

With reference to the subject cited above, it is informed that you were asked to present in person for verification of documents on 29.09.2023 but you have failed to report after proper communication on 29.09.2023 for the said purpose.

You are, therefore, directed to report for verification of documents within 7 days from issuance of notice, if you so desire, failing which your candidature for appointment to the post of Junior Personal Assistant shall stand cancelled automatically.


REGISTRAR (ADMN.)